

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 25th March, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 11/2015 (CZ) (M.A. No.202/15)	Kishore Samrita Vs. M/s Hindustan Copper Ltd. & 10 Ors.	Mr. R.S. Verma Adv.	
2.	Original Application No. 12/2015 (CZ) (M.A. No.201/15)	Peeyush jain Vs. Parenteral Drugs(India) Ltd. & 14 Ors.	Mr. R.S. Verma Adv.	
3.	Original Application No. 13/2015 (CZ) (M.A. No.203/14)	P A M A S S Vs. Union of India & 5 Ors.	Mr. R.S. Verma Adv.	
4.	Original Application No. 14/2015 (CZ) (M.A. No.200/15)	Kishore Samrita Vs. Union of India & 5 Ors.	Mr. R.S. Verma Adv.	
FOR HEARING				
5.	Original Application No. 320/2014 (CZ)	Praveen Patkar Vs. Sarila Tower & Ors.	Mr. Rohit Sharma Adv. Mr. Ankit Saxena Adv. Mr. Vivek choudhary Adv. Mr. L.K. Dubey Adv. Mr. Ravikant Patidar Adv.	
6.	Original Application No. 35/2014	Ram Saroj Kushwaha Vs. State of M.P. & 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1 to 8 Mr. Ravi Kant Adv. for R-9 to 12 Mr. Ajay Gupta, Adv. for R-11 Smt. Chandra Shrivartava Adv.	
7.	Original Application No. 339/2014 (M.A. No.637/14)	Surya Kumar Saboo Vs. M/s Shree Mishthan Bhandar & Ors.	Mr. Sheya Raj Saxena Adv. Mr. Pratap Mehta Adv.	
8.	Original Application No. 110/2014	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv.	

9.	Original Application No. 02/2013 (M.A. No.100/15) (M.A. No.101/15)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv. & Mr. Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shshank Pande Adv.	
10.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.147/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vivek Agarwal Adv.	
11.	Original Application No.10/2015	Mahendra Kumar Saxena Vs. Municipal Corporation	Mr. Mahendra Kumar Saxena	
For compliance				
12.	Original Application No. 338/2014	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Sachin K. Verma, Adv. for R-3	
13.	Original Application No. 264/2014 (THC)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.		
14.	Original Application No. 14/2014	Ram Saroj Kushwaha Vs. State of M.P.& 6 Ors.	Mr. Sanjeev Kumar Singh Adv. Mr. Ashok Shrivastava, Adv.	
15.	Original Application No. 45/2014	Gorelal Tamrakar Vs. State of MP & 6 Ors.	Mr. Sanjay K. Agrawal	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in